

## Annexure-2

Name of the corporate debtor: Searock International Private Limited		Date of commencement of CIRP: 23.02.2024		List of creditors as on: 09.03.2024												
List of operational creditors (Other than Workmen and Employees and Government Dues)																
Sl. No.	Name of creditor	Details of claim received				Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Principal Amount claimed [Amount in Rs.]	Interest claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Refine Alloys Pvt Ltd	09.03.2024	3,41,02,047	2,48,49,682	92,52,365	2,48,49,682.00	NA	No		0	0		0		92,52,365	Provisionally Admitted
<b>TOTAL</b>			<b>3,41,02,047.00</b>	<b>2,48,49,682.00</b>	<b>92,52,365.00</b>	<b>2,48,49,682.00</b>	-		<b>0.00%</b>	-	-	-	-		<b>92,52,365.00</b>	